

**OFFICE OF THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BANGALORE 560 001**

NOTIFICATION NO. HCE 842/2009, DATED 29.09.2009

RECRUITMENT OF CANDIDATES TO THE POST OF ASSISTANT LIBRARIAN

LAST DATE FOR RECEIPT OF APPLICATIONS: 30.10.2009

Applications in the prescribed proforma appended hereto are invited from the applicants, who are qualified as on the last date fixed for receipt of applications for recruitment to 10 posts of Assistant Librarian.

1. **Method of Recruitment:** Selection of candidates will be made in accordance with the New High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 2009 and the High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984 as amended from time to time.

2. Minimum Qualification & Experience for Direct Recruitment:

Degree or Diploma in Library Science of a recognised University or Institution with 2 years experience in a Government Library or a Government recognised Library. Certificate Course in Computer Applications.

3. **Scale of Pay :** Rs. 8000-200-8600-225-9500-250-10500-300-12300-350-14400-400-14800.

4. Classification:

	Women Candidates	Rural	Physically Handicapped	Unreserved	Total
CATEGORY-I	-	-	-	1	1
CATEGORY-II(A)	-	-	-	1	1
SCHEDULED CASTE	1	-	-	1	2
SCHEDULED TRIBE	-	-	-	1	1
GENERAL MERIT	2	1	1	1	5
TOTAL	3	1	1	5	10

5. **Probation:** The applicant if appointed shall be initially on probation for a period of two years or for extended period, if necessary.

- 6. Age limit:** Applicants must have attained the age of 18 years and their age must not exceed:-
- (a) 40 years in the case of a person belonging to Scheduled Caste or Scheduled Tribe or Category-I of other Backward Classes.
 - (b) 38 years in the case of a person belonging to Category-II-A or II-B or III-A or III-B of Other Backward Classes; and
 - (c) 35 years for others.
- 7.** Those candidates called for Test / Interview will have to appear before the authorities in the premises of the High Court of Karnataka, Principal Bench at Bangalore at their own cost.
- 8.** Those persons, who attempt to obtain extraneous support by any means for his/her candidature from officials or non-officials, shall not be eligible for appointment.
- 9. Application fee:** Every application (excluding applications by Scheduled Caste / Scheduled Tribe / Category-I applicants) shall accompany Crossed Indian Postal Order for Rs. 250/- (Rupees Two Hundred and Fifty Only) in favour of the Registrar General, High Court of Karnataka, Bangalore 560001. (Fee once paid shall not be refunded under any circumstances) (SC/ST and Category-I candidates are exempted from payment of fee.)
- 10. Application Form:-** Application in the prescribed proforma shall be filled in by the candidates in their own handwriting and shall accompany self attested copies of the following certificates:-
- (a) Three Certificates of character, one from the Principal / Head of the Institution in which he/she had last studied and two from respectable persons not related to him/her, testifying to his/her character.
 - (b) Marks Cards of Degree / Diploma in Library Science / Equivalent examinations and Certificate of Computer Application Course or equivalent.

- (c) Persons claiming the benefit of reservations under SC/ST shall produce a certificate in the form prescribed by the Government issued by the competent authority.
- (d) SSLC or any other equivalent examination certificate showing the date of birth.
- (e) Persons claiming the benefit of reservations under Category-I /II-A shall produce a certificate in the form prescribed by the Government issued by the competent authority.
- (f) A passport size photo be affixed at the place provided on the application.

Note: Incomplete applications shall be liable to be rejected without notice. Original certificates and testimonials are to be submitted only at the time of test/interview. Candidates shall not forward the original documents alongwith the application.

11. **Last date for receipt of application**

Applications complete in all respects shall reach the Registrar General, High Court of Karnataka, High Court Buildings, Bangalore 560 001 on or before **30.10.2009** (05.00 P.M.). On top of the cover containing the application the following words shall be written:

"Application for the Post of Assistant Librarian"

- (i) Applications received beyond the date so fixed will be rejected.
- (ii) In-service candidates shall submit their applications through their official superiors so as to reach the Registrar General, High Court of Karnataka, High Court Buildings, Bangalore 560 001, not later than the date fixed for receipt of applications.

(iii) If the last date fixed for the receipt of applications happens to be a General Holiday, the next working day shall be the last date for receipt of applications.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

**(B.A. PATIL)
REGISTRAR (ADMINISTRATION)**

**FORM OF APPLICATION FOR RECRUITMENT TO THE POST OF
ASSISTANT LIBRARIAN IN THE HIGH COURT OF KARNATAKA,
BANGALORE**

To

**The Registrar General
High Court of Karnataka
Bangalore**

**AFFIX
PASSPORT SIZE
PHOTO**

1.	Name of the applicant in full (<i>in block letters</i>)	
2.	Name of his / her father / husband	
3.	Gender	
4.	Age and Date of Birth (as mentioned in the SSLC or equivalent certificate)	
5.	Postal Address (<i>in block letters</i>) (a) Permanent postal address (b) Present postal address (c) Telephone No. if any	
6.	Whether the applicant is presently employed? If so furnish the details of employment and monthly income.	
7.	Occupation of Parents / Guardian.	
8.	Annual Income of Parents / Guardian.	

Contd.

9.	Qualification	
10	a) Whether the Applicant belongs to Scheduled Caste/ Scheduled Tribe/Category-I. If so, the same should be indicated. A copy of the Certificate in support of the claim should be attached.	
11	Whether the applicant claims Rural candidate quota and if so, whether relevant certificate is enclosed.	
12	Whether the applicant claims quota of Physically Handicapped. If so whether relevant certificate issued by competent authority is enclosed.	
13	Whether the applicant has credited the prescribed fee in the form of postal order and whether he/she has enclosed the same (mention the postal order number and date).	
14	Whether the applicant is / was a Party to any Criminal proceedings. If yes, furnish detailed information.	

I do hereby solemnly and sincerely affirm that the statement made and the information furnished above are true. Should it however be found that any information furnished herein is untrue in material particulars, I realise that I am liable to criminal prosecution and I am also agreeable to forego the claim for public services under the State Government.

PLACE :

DATE :

SIGNATURE OF THE CANDIDATE